

[English]

SHRIG.M.C. BALAYOGI (Amalapuram) : Sir, Konaseema area in East Godawari District of Andhra Pradesh is just like an island with a population of about 20 lakhs surrounded by River Godawari and also with internal canals. Every year the fury of floods is taking a heavy toll of human lives as well as considerable loss to rich coconut and other cash crops. Fertile land too is lost due to erosion and large number of coconut trees in coastal area are washed away. Due to lack of proper transport facilities by road, people have to depend on boats to reach mainland and many a time people lost their lives in boat tragedies. The recent boat tragedies on 13th June and 19th August, 1991 took the lives of 24 poor people.

To facilitate easy approach to mainland few bridges across River Goutham at Yedurilanka - Yanam ferry point, Mukteswaram - Kotipalli and Bodasakurru - Pasariapudi are a necessity to avoid tragedies. The construction of these bridges will also be useful to ONGC Gas Authority of India Limited due to their increased drilling activities. At least if one bridge at Yedurilanka - Yanam ferry point is sanctioned immediately, the people of this area will be grateful. In this bridge construction, Government of Pondicherry too evinced keen interest and even expressed their willingness to earmark funds in their Eighth Plan.

I urge, through you, Sir, to impress upon the Government to sanction construction of bridge at Yedurilanka - Yanam ferry point with the active financial participation of ONGC Gas Authority of India Limited. (Interruptions)

[Translation]

SHRI VILASRAO NAGNATHRAO GUNDEWAR (Hingoli) : Mr. Speaker, Sir, through this House, I would like to draw the attention of the Union Home Minister and the U.P. Government towards an incident which had taken place in Rampur village of Uttar Pradesh on 19th August. On that day, some Harijan women after having a darshan of their deity were returning from the Shiv Temple of Bhamkhwa village of Rampur

district, some armed muslim goondas kidnapped them. They looted and gang-raped them. In this incident, a number of young woman were kidnapped and kept by the muslim goondas in their custody for three days. One of those Harijan women collapsed on that account and other two are still in a serious condition.

The main accused of this case was Babar, son of Babber, resident of village Bagl, police station Purana Ganj in district Rampur. There were also about 20-25 muslim goondas involved alongwith him.

The F.I.R. could be lodged only when the people belonging to Shiv Sena and few other Hindu organisations such as Bajrang Dal started agitation by blocking roads. inspite of it, the police registered the F.I.R of this case as an ordinary case of looting. None has been arrested till today and criminals are roaming freely and threatening those who speak against them. The most unfortunate part of the matter is that a former Minister of U.P. Government and M.L.A. of the constituency is patronising the criminals openly. A Former M.P. who is trying to become a Governor of any state is also providing open patronage to them. I urge upon the Central Government through this House to direct the U.P. Government to take stern action against the culprits.

SHRI RAMSAGAR (Barabanki) : Mr. Speaker, Sir, I want to draw the attention of this august House and Government to an important matter. Nutritious food medicines are not being distributed regularly for the last many month under the Government aided Child Development projects. Even the employees are not being paid their salaries and allowances regularly resulting in discontentment among them and work in the Projects coming to a standstill. Government should pay attention to this important matter. I would also like to point out that when the Aanganwadi worker held country-wide demonstrations last time, the previous Government gave an assurance to them that they would be regularised, but the present Government have not paid any attention to it. So, I would request Government through you to